GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2313
ANSWERED ON 23.03.2022

DIGITISATION OF GRAM PANCHAYATS

2313. SHRI SANJAY SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a)   the total number of Gram Panchayats which have been digitised in the country, State-wise;

(b)   the total expenditure in digitisation of entire Gram Panchayat infrastructure of the country;

(c)   whether Government has taken any initiatives in digitising Gram Panchayats; and

(d)   if so, the details thereof along with the expected timeline by which Gram Panchayats are likely to be digitised?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a)   & (c) Under Digital India Programme, Ministry of Panchayati Raj is implementing e-Panchayat Mission Mode Project (MMP) with the aim to transform the functioning of Panchayati Raj Institutions (PRIs), making them more transparent, accountable and effective. The Ministry launched eGramSwaraj, a work-based Accounting Application for Panchayati Raj Institutions under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. Planning/ budgeting, accounting, monitoring, asset management and online payments on a single digital platform.

BharatNet project is being implemented by Department of Telecommunications in a phased manner to provide connectivity in all the Gram Panchayats in the country through Wi-Fi or any other suitable broadband technology including Fiber to the Home (FTTH). As on 16.03.2022, a total of 1,76,793 GPs have been made Service Ready under the BharatNet project in the country. State/UT-wise Service Ready GPs is at **Annexure-I**. The targeted date for the completion of the project is August, 2023. The scope of BharatNet on 30.06.2021 has been extended upto all inhabited villages beyond GPs in the country.

(b) No direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats under e-Panchayat Mission Mode Project. Ministry of Panchayati Raj (MoPR)

has been providing support for strengthening of Panchayati Raj Institutions (PRIs) and capacity building of Elected Representatives and functionaries of PRIs to improve their effectiveness and make them self-reliant. Under the e-Panchayats component of the Rashtriya Gram Swaraj Abhiyan Yojana, States are provided with e-Governance Resource Groups (e-State Project Monitoring Unit and e-District Project Monitoring Unit) and support for computers, UPS and Printers. State/UT wise details of fund approved under e-Panchayat component of Rashtriya Gram Swaraj Abhiyan Yojana during 2021-22 is at **Annexure - II**. Further, basic grants of 14th Finance Commission and 15th Finance Commission, can be utilized for e-governance related activities by Panchayats such as purchase of computers and related accessories, providing internet connectivity and recurring charges.

(d) The targeted date for completion of the BharatNet project is August, 2023.

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Annexure referred to in reply to part (a)& (c) of the Rajya Sabha Unstarred Question No. 2313 answered on 23.03.2022 regarding 'Digitisation of Gram Panchayats'

State/UT-wise Status of Service Ready Gram Panchayats (GPs) including BHQs under BharatNet

Sr. No	STATE/UTs NAME	No. of Service Ready GPs including BHQs
1	Andaman & Nicobar Islands	27
2	Andhra Pradesh	1,727
3	Arunachal Pradesh	773
4	Assam	1,638
5	Bihar	8,834
6	Chandigarh	13
7	Chhattisgarh	8,971
8	Goa	0
9	Gujarat	14,380
10	Haryana	6,204
11	Himachal Pradesh	412
12	Jammu and Kashmir	1,091
13	Jharkhand	4,535
14	Karnataka	6,250
15	Kerala	1,130
16	Ladakh	190
17	Lakshadweep	9
18	Madhya Pradesh	17,760
19	Maharashtra	22,197
20	Manipur	1,432
21	Meghalaya	647
22	Mizoram	387
23	Nagaland	229
24	Odisha	6,941
25	Puducherry	101
26	Punjab	12,807
27	Rajasthan	8,991
28	Sikkim	23
29	Tamil Nadu	0
30	Telangana	7,142
31	Dadra and Nagar Haveli and Daman and Diu	41
32	Tripura	750
33	Uttar Pradesh	36,883
34	Uttarakhand	1,680
35	West Bengal	2,598
	TOTAL	**1,76,793**

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 2313 answered on 23.03.2022 regarding 'Digitisation of Gram Panchayats'

Amount approved under e-Governance component of RGSA during 2021-22

(Rs. in crore)

Sl. No	State	Computer	E-SPMU	E-DPMU
1	Andaman & Nicobar Islands	-	0.04	0.08
2	Andhra Pradesh	2.00	0.06	0.54
3	Arunachal Pradesh	1.77	0.06	1.05
4	Assam	2.00	0.06	1.38
5	Bihar	1.06	-	-
6	Chhattisgarh	0.40	0.06	1.13
7	Dadra & Nagar Haveli and Daman & Diu	0.15	0.05	0.04
8	Goa	0.016	0.06	0.084
9	Gujarat	-	0.06	1.38
10	Haryana	-	0.06	0.92
11	Himachal Pradesh	1.55	0.06	0.50
12	Jammu & Kashmir	1.27	0.06	0.78
13	Jharkhand	0.96	0.06	1.00
14	Karnataka	-	0.06	1.26
15	Kerala	0.40	0.06	0.588
16	Ladakh	0.40	0.06	0.08
17	Lakshadweep**	-	-	-
18	Madhya Pradesh	-	0.06	2.14
19	Maharashtra	-	0.06	1.42
20	Manipur	0.06	-	-
21	Meghalaya	6.10	-	0.46
22	Mizoram	2.00	0.06	0.46
23	Nagaland	1.20	0.06	0.46
24	Odisha	-	0.06	1.13
25	Puducherry	0.24	0.02	0.04
26	Punjab	-	0.06	0.92
27	Rajasthan	6.21	0.06	1.38
28	Sikkim	-	0.06	0.33
29	Tamil Nadu	2.00	0.06	1.55
30	Telangana	7.24	0.06	1.34
31	Tripura	2.88	0.06	0.24
32	Uttar Pradesh	12.58	-	3.15
33	Uttarakhand	2.00	0.06	4.53
34	West Bengal	-	0.06	0.92

(-) No fund proposed / approved
** Proposal not received